- (c) Yes, Sir.
- (d) The matter is under investigation with ABB. The investigation involves detailed metallurgical tests which are under process.

Vizag Power Project

2583. DR. T. SUBBARAMI REDDY: Will the Minister of POWER be pleased to state:

- (a) whether trouble is brewing for the Vizag power project promoted by the Hinduja National Power;
- (b) if so, the main hurdles that are coming in the way of smooth running of this project;
- (c) whether the 1040 MW Vizag project has been hanging fire for almost a year now following a lack of consensus on the fuel supply agreement; and
- (d) if so, the steps proposed to be taken by the Government to clear the projects?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) No. Sir.

- (b) Does not arise.
- (c) and (d) The Coal Supply & Transportation Agreement has to be negotiated and settled between M/s. Mahanadi Coalfields Ltds. & M/s Hinduja National Power Corporation Ltd. The provisions of the agreement have also to be acceptable to Railways and Government of Andhra Pradesh. This process has taken time. Government of India have been monitoring the progress and have resolved the major outstanding policy issues relating to the contract.

Fullfledge DD Kendra in Asansol

2584. SHRI HARADHAN ROY : SHRI SUNIL KHAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

 (a) whether there is a demand to set up a studio at Asansol TV relay centre and make it as a fulfledge DD Kendras;

- (b) if so, whether the Government are contemplating to fulfil this demand in view of the telecast of local cultural programmes;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIS. JAIPAL REDDY): (a) While a High Power TV transmitter (HPT) is already operational at Asansol, a request has been received from the Asansol Chamber of Commerce for setting up of a TV studio Centre there.

(b) to (d) TV Studio Centres are initially being set up in State Capitals and major cities depending on availability of resources and interse priorities. There is no approved scheme, at present, to set up a TV Studio Centre at Asansol.

Derailments in Kerala

2585. SHRI S. AJAY KUMAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware about the frequent derailments in Kerala;
- (b) if so, the number of derailments and accidents occurred during each of the last three years;
- (c) the persons killed/injured due to these derailments/accidents;
 - (d) the losses occurred to the railway properties; and
- (e) the remedial measures taken or proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) to (d) Statistics of trains accidents and related information are maintained railway zone-wise and not State-wise. The relevant information for Southern Railway is as under:

	1994-95	1995-96	1996-97
No. of accidents (including derailments)	62	52	40
No. of persons killed	39	77	47
No. of persons injured	74	69	29
Cost of damage to Rly. property (Rs. in crores)	2.37	5.24	6.48